

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):
(a) the amount of Income-tax realised from

Ferozepur District during the years 1952-53 to 1955-56 was:

(Rupees in lakhs)

1952-53	1953-54	1954-55	1955-56
5.17	8.33	11.21	13.72

(b) the amounts realised from persons falling under the various income-groups during the period was:

(Rupees in lakhs)

	1952-53	1953-54	1954-55	1955-56
Assessees with Business income over Rs. 25,000/-	2.28	2.89	5.78	7.75
Assessees with Business income from Rs. 10,000/- to Rs. 25,000/-	1.36	2.85	2.73	3.23
Assessees with Business income from Rs. 5,000/- to Rs. 10,000/-	0.89	1.71	1.94	1.72
Other cases with Business income below Rs. 5,000/-	0.48	0.53	0.53	0.94
Salary, Property and Dividend income cases:	0.16	0.35	0.23	0.08
TOTAL	5.17	8.33	11.21	13.72

(c) the number of cases in which realisation of income-tax is pending at present is:

1952-53	1953-54	1954-55	1955-56
524	504	1063	1043

Scholarships to 'Other Backward Classes' Candidates

587. { **Shri M. Islamuddin:**
Shri Ramachandra Reddi:
Shri N. R. Muniswami:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1323 on 4th September, 1956, and state:

(a) whether the selection of 'Other Backward Classes' candidates for scholarships has been finalised for all the States and the payments made accordingly; and

(b) if not, the reasons therefor?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). The selection of 'Other Backward Classes' candidates, has not yet been finalised. The matter is under consideration.

Houses for Scheduled Castes

588. **Shri L. Eacharan:** Will the Minister of Home Affairs be pleased to state:

(a) the number of acres of land acquired as per the scheme sanctioned in

1949 by the Madras Government to give 15 per cent. of house sites to Scheduled Castes who have no house sites of their own in Malabar District; and

(b) the reasons for not completing those schemes of work since the last seven years?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the table of the House in due course.

Medium of Instructions in Tribal Areas

590. { **Shri Deogram:**
Shri Bheekha Bhai:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1415 on the 23rd March, 1955, regarding tribal languages as medium of instruction in tribal areas and state:

(a) the names of the States which did not reply when original reference was made to them;